

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 140

COMP.APPL/44(CH)2023
COMP.APPL/76(CH)2023
And
CP No. 54/Chd/Chd/2022

IN THE MATTER OF:

Gyanendra Mishra

...

Petitioner

Versus

Virtuoso Netsoft Pvt. Ltd.

...

Respondent

Under Section: 241, 242, CA 2013
Rule: 11, NCLT Rules 2016

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.06.2024.

Sd/-
Court Officer